

*IN THE INCOME TAX APPELLATE TRIBUNAL  
KOLKATA BENCH "B" KOLKATA*

Before Shri Sudhakar Reddy, Accountant Member  
Shri Aby. T. Varkey, Judicial Member

आयकर अपील सं.य/ ITA No. 1874/Kol/2018 Assessment Year:2015-16
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I.T.O., Ward 34(2), Kolkata	<u>बनाम/</u> <u>V/s.</u>	Shri Arindam Bala PAN: AFVPB3744A
अपीलार्थी /Appellant	..	प्रत्यर्थी /Respondent

Hearing through video Conferencing

अपीलार्थी की ओर से/By Appellant	None appeared
प्रत्यर्थी की ओर से/By Respondent	Shri Jayanta Khanra, JCIT, Ld.DR
सुनवाई की तारीख/Date of Hearing	05-03-2021
घोषणा की तारीख/Date of Pronouncement	05-03-2021

आदेश /O R D E R

Per Bench

This is an appeal filed by the revenue directed against the order of the Learned Commissioner of Income-tax (Appeals), 10, Kolkata dated 28-06-2018 for the assessment year 2015-16.

2. At the outset, it is noticed that the assessee submits that the assessee has opted to avail the scheme under "Vivad Se Vishwas" vide its application dated 01-03-2021. The assessee stated that he already filed necessary application for availing the same and submits that under the scheme the revenue's appeal has to be deemed to have been withdrawn. Thus, he submits that the revenue's appeal be dismissed as withdrawn. The Ld. DR submits that the revenue's appeal be dismissed as withdrawn.

3. In view of above, we accept this application of assessee and dismiss this appeal of revenue deemed to have been withdrawn.

4. In the result, the appeal of the revenue is dismissed.

Order pronounced in open court on 05-03-2021

Sd/-  
( Aby. T. Varkey )  
Judicial Member

Sd/-  
(J.Sudhakar Reddy)  
Accountant Member

दिनांक:- 05-03-2021 कोलकाता

\*\*PP/Sr.PS

**आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-**

1. अपीलार्थी/Appellant/Department: I.T.O., Ward 34(2), Aaykar Poorva, 7<sup>th</sup> Fl., 110 Shantipally, Kolkata-107.
2. प्रत्यर्थी/Respondent/Assessee: Shri Arindam Bala 34A, Hemanta Basu Road, 2<sup>nd</sup> Fl., Beliaghata, Kolkata-10.
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त- अपील / CIT (A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण कोलकाता / DR, ITAT, Kolkata
6. गार्ड फाइल / Guard file.

/True Copy/

By order/आदेश से,

सहायक पंजीकार  
आयकर अपीलीय अधिकरण,  
कोलकाता ।